In the Central Administrative Tribunal Calcutta Bench

No.OA 269 of 1997

Present: Hon'ble Mr. D. Furkayastha, Judicial Member

Majhi Bhagat

- VS -

N.F. Railway

For the Applicant : None

For the Respondents: None

Date of Judgement: 13-01-1999

ORDER

None appears on behalf of the appli-cant as well as on behalf of the respondents. It is found from the Order Sheet that on last seven consecutive dates noneappeared on behalf of the applicant. So, the application is dismissed for default.

(D. Furkayastha)
Member(J)